NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No. 77/BB/17	-	For hearing	73(4)	Ms. Kamala Somasundaram Vs Anytime Medicare Services Pvt Ltd

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	
1,	R. PARTHASARATHY	Respondent	R.Pathun

ORDER

Counsel for Petitioner is present. PCS for Respondent is present. PCS has filed one more set of copies. List it for hearing on 18.01.2018.

Member (T)

Member (J)